

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/449/2023, IA (IBC)/941/2022, Contempt Application (IBC)/6/2023, IA (IBC)/981/2023 in CP(IB) No.260/9/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Jeevan Polymers Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Shruti Impex</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Jeevan Polymers Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Mrs. JVL Bharati for the Applicant in IA/941/2022.  
Ld. Counsel Mr. Maharshi Viswaraj for the Respondent in IA/941/22.  
Ld. Counsel Mr. G Kishore Babu for the Applicant in CA/6/23.  
Ld. Counsel Mr. Avinash Alladi for R2 in IA/981/2023.

Due to internet connectivity issues, **matter is adjourned to 13.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**